

Date

Office Report

Orders

22.2.96
37 CP-221/95
OA-16/8/95

Present: Shri A-k. Bhadwaj for the Applicant
Shri M-k. Gupta for the Resp.
Both counsel state that that the ~~app~~ Respondents have since re-engaged the applicant(s). ~~and~~
Under the circumstances the CP-221/95 is dismissed and the contemnors are discharged from the CP-221/95.
No costs.

^{18/}
(Lakshmi Swaminathan) (S.R. Naidu)
M(J) M(A)